

Central Road Research Institute

473. **Shri Jhulan Sinha:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the total expenditure recurring and non-recurring incurred over the Central Road Research Institute up to date; and

(b) the result of its research on lessening of cost of road construction?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Recurring expenditure upto 30-9-55: Rs. 28,68,200. Non-recurring expenditure upto 30-9-55. Rs. 25,64,000/.

(b) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 32].

सेना के पेंशनर

४०४. **श्री भद्रत वर्मान :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) १ अप्रैल १९५५ को ऐसे कुल कितने पेन्शनर थे जिन्होंने सेना के तीन अंगों में से किसी एक में नौकरी की थी ;

(ख) उनकी संख्या राज्य-वार कितनी है; और

(ग) ऐसे कितने व्यक्ति १५ अगस्त १९४७ से पहले और कितने उसके बाद रिटायर हुए ?

रक्षा संगठन मंत्री (श्री त्यागी) :

(क) २,१६,६२८१ । इसमें भारतवर्ष तथा विदेश दोनों के पेन्शनरों की संख्याएँ शामिल हैं, लेकिन उन पेंशनरों की संख्या इसमें शामिल नहीं है जो यूनाइटेड किंगडम में आर्द्धि की गई थीं तथा जिनका वितरण जर्मन का कामनवेल्थ रिलीजन्स दफ्तर करता है ।

(ख) तथा (ग) . यह सूचना प्रासानी से नहीं मिल सकती कि हर एक राज्य के अलग अलग या रिटायर होने की तारीख के हिसाब से पेंशनरों की संख्या क्या है; और इस सूचना के इकट्ठा करने में जितना

परिश्रम तथा समय लगेगा उसके अनुरूप उससे लाभ होने की सम्भावना नहीं है । जो कुछ भी सूचना मिल सकती है उस के अनुसार तीनों सर्विसों की मिला कर १ अप्रैल १९४९ से ३१ मार्च १९५५ तक कुल ६५,६२० सहाय्य सेना के भूत-पूर्व सदस्यों को पेंशन दी गई जिनमें जो पहिले भारतीय देशी राज्यों की फौजी में थे उनकी भी संख्या शामिल है । इसके साथ ही साथ उपर्युक्त समय के अन्दर ऊपर बताये हुये पेंशनरों में से ७५६३ पेंशनरों ने भिन्न भिन्न कारणों से पेंशन लेना बन्द किया ।

नोट:—उत्तर के (क) भाग में तथा ऊपर जो संख्याएँ दी गई हैं वे भिन्न भिन्न प्रकार की सर्विस पेंशनरों से सम्बन्ध रखती हैं ।

Permits to Visit Kashmir

405. **Shri M. S. Gurupadaswamy:** Will the Minister of Defence be pleased to state the procedure adopted for the issue of permits to foreign press correspondents who want to visit Kashmir?

The Minister of Defence Organization (Shri Tyagi): Each case of grant of Kashmir Permit, is considered on its own merits. Applications from foreign correspondents are dealt within the same way as those from other foreigners.

N.C.C. (Navy Wing)

406. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the number of units attached to the National Cadet Corps (Navy Wing) at present;

(b) the names of the places where they are stationed; and

(c) the total number of cadets in them ?

The Minister of Defence Organization (Shri Tyagi): (a), (b) and (c). A statement is laid on the Table. [See Appendix IV, annexure No. 33].

Indian Citizenship

407. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of foreign nationals who have applied for acquiring citizenship of India during the current year.

The Minister of Home Affairs (Pandit G. B. Pant): No applications for acquisition of Indian Citizenship under the provisions of the Constitution are now being entertained as all such applications will be dealt with under the Indian Citizenship Act which is expected to be passed by the end of this year.

Basic Schools in Punjab

408. Shri D. C. Sharma: Will the Minister of Education be pleased to state the amount of assistance given so far by the Central Government to the State of the Punjab for converting Primary Schools into Basic Schools?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Rs. 25,000/- was sanctioned during 1954-55.

Box-cars

409. Chaudhuri Muhammad Shafeeq: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some Box-cars have been purchased by the I.A.F. since the 1st July, 1955;

(b) if so, the number and the total amount spent on them; and

(c) the country and the agency through which they were purchased?

The Minister of Defence Organization (Shri Tyagi): (a) No.

(b) and (c). Do not arise.

Smuggling

420. Shrimati Ma Palchaudhury: Will the Minister of Finance be pleased to state:

(a) the total value of smuggled jewellery seized during 1955 so far; and

(b) the total number of persons from whom it was seized?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) The total value of jewellery seized during 1955 (upto 31st October 1955) is Rs. 5,31,346/-.

(b) The total number of persons from whom it was seized is 336.

House Building Loans

411. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) whether loans for building houses are given to the employees of the Ministry of Defence; and

(b) if so, the total amount earmarked for this purpose?

The Deputy Minister of Defence (Sardar Majithia): Presumably, the Honourable Member is referring to the Armed Forces personnel. If so, the answer is as follows:—

(a) Though loans as such are not given, advances to military officers from their Defence Services Officers' Provident Fund and to civilians paid from Defence Services Estimates from their General Provident Fund are made for building houses.

(b) Does not arise because Government give no loans for building houses.

Cultural Scholarship Scheme

412. Shri D. C. Sharma: Will the Minister of Education be pleased to state the total amount of financial assistance given under the General Cultural Scholarship Scheme to persons of Indian origin living in South and South-Eastern countries of Asia who came to India for studies or on a visit during the last three years?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Rs. 2,40,042-0-0 for studies. No financial assistance was or is given for any visit.

Indo-China Cultural Relations

413. Shri D. C. Sharma: Will the Minister of Education be pleased to state the special steps Government have taken to strengthen and develop the cultural ties between China and India?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 34].

Defence Production Board

414. Shri N. B. Chowdhury: Will the Minister of Defence be pleased to state:

(a) the names of the members of the Defence Production Board;

(b) when the Board was constituted and on what basis; and

(c) the functions of the Board?

The Minister of Defence Organization (Shri Tyagi): (a) The composition of the Defence Production Board is as present as follows:—

Minister of Defence
Organization Chairman.